



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-123/NCLAT/CHN BEN/2026

Dated: 14th Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench will not be taken up on 17.08.2026. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 For Stay IA No. 7187/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	Mr. P Rajkumar Jhabakh R1
2.	Comp App (AT) (CH) No. 114/2025	Professor Shamsudin Mohamed Rela Vs Ravindranath GE Medical Associates Pvt Ltd & 3 Ors.	Mr. VN Balakishore	Mr. Arun Karthik Mohan R1 R3 R4
3.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
4.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	Mr. Sumana Naganand
5.	Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & 2 Ors WITH	Mr. M Maharshi Viswaraj	Mr. KSS Ysaswi R1 Mr. VVSN Raju R3
6.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr	Mr. KSS Ysaswi	Mr. Pranava Charan R1

7.	Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. TR Sundaram	Mr. K Chandrasekaran R1 R2 Mr. T Ravichandran R3
8.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors	Mr. Shreyas Jayasimha	Mr. Amir Bavani R1
9.	Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025 For Stay IA No. 1344/2025	MS Prabhakar, Promoter and Ex -Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased), Erst.Liquidator, Kadevi Industries Ltd & Anr	Mr. D Narendar Naik	Mr. Bendi Raviteja R2
10.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	Ms. R Meenakshi R1
11.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	Ms. R Meenakshi R1
12.	Comp App (AT) (CH) (Ins) No. 595/2025	KSA Powerinfra Private Limited	Mr. D Ferdinand	

By order of Hon'ble Member (Judicial)
Chennai Bench

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